

Sl.No.	States/UTs	2012-13	2013-14	2014-15
29.	Manipur	446.00	638.00	560.00
30.	Tripura	595.00	850.00	746.00
31.	Sikkim	100.00	142.00	124.00
	TOTAL	62500.00	90000.00	78499.00

Proposals for new de-addiction centres

†1227. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the names of the States from whom the proposals for opening of new de-addiction centres were received in the last three financial year 2012-13 to 2014-15 including the name and list of the proposed centres;

(b) the names of the proposals which were accepted or rejected including the details of the reasons for their acceptance or rejection, whether grant has been provided to the States for fiscal year 2014-15;

(c) if so, the names of de-addiction centres in those States to whom grant has not been provided so far and the reasons therefor; and

(d) by when the amount of grant will be made available to the said de-addiction centres?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) The information is being compiled.

(d) The proposal of NGOs for release of grant-in-aid are considered on the basis of recommendation of the State Governments/UTs, satisfactory Inspection Reports and completeness of the proposal in all respects as per the norms and guidelines of the Scheme. Therefore, no conclusive time can be indicated.

Children indulged in begging

1228. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has ascertained the number of children below fifteen years of age who are indulged in begging in the country, State-wise;

†Original notice of the question was received in Hindi.